### GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 1388

TO BE ANSWERED ON THE 20<sup>TH</sup> SEPTEMBER, 2020/BHADRAPADA 29, 1942 (SAKA)
MISSING CHILDREN

1388. DR. VIRENDRA KUMAR:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the data regarding the currently missing children in the country;
- (b) the number of cases registered at police stations for missing children during the last three years, State-wise;
- (c) the number of children handed over to their parents after tracing them and the number of cases undertrial in this regard, State-wise; and
- (d) the steps taken by the Government to trace out the remaining missing children?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

- (a) to (c): National Crime Records Bureau (NCRB) compiles and publishes information on crime in its publication "Crime in India". Published reports are available till the year 2018. As per the published information, State/Union Territory-wise details of missing children at beginning of the year, missing during the year, total children missing, children traced during the year and children remained untraced during the year 2016-2018 are at annexure.
- (d): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens including investigation and

prosecution of crime against children rest with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws.

However, the Ministry of Home Affairs has issued detailed advisory to the States and UTs, inter-alia emphasizing that in case of complaint with regard to any missing children made in a police station, the same should be reduced into a First Information Report and appropriate steps should be taken to see that follow up investigation is taken up immediately thereafter. This advisory is available at www.mha.gov.in.

The Ministry of Women & Child Development in order to provide outreach services to the missing children or needy children, operates Child helpline No. 1098 which is operational 24x7. The Ministry of Women & Child Development also supports Railway Childlines on major Railway Stations for providing assistance to any needy child. Further, the Ministry of Women & Child Development has developed a national tracking system for missing and vulnerable children i.e. TrackChild Portal which has been implemented across the country. The URL of the TrackChild is www.trackthemissingchild.gov.in. The Ministry of Women & Child Development had also launched Khoya-Paya platform on 2<sup>nd</sup> June, 2015 which is an enabling platform, where citizens can report missing children as well as sightings of their whereabouts. Details of children who have been found, can also be reported on this platform. Khoya-Paya has been integrated as a module under TrackChild.

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Standard Operating Procedure (SOP) for tracing missing children has also been circulated to all the States and UTs for their further dissemination to all other stakeholders such as Police, Child Welfare Committees, Juvenile Justice Boards etc. The SOP lays down uniform guidelines for expediting the search and rehabilitation of missing children all over the country.

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# State/UT-wise missing children at beginning of the year, missing during the year, total children missing, children traced during the year and children remained untraced during the year 2016-2018

		2016					2017					2018				
		Missing At Beginning of the Year	Missing	Total	Children Traced	Children Remained Untraced	Missing At Beginning of the Year	Missing	Total	Children Traced	Children Remained Untraced	Missing At Beginning of the Year	Missing	Total	Children Traced	Children Remained Untraced
			During	Children	during			During	Children	during			During	Children	during	
SL State/UT			the Year	Missing	the year			the Year	Missing	the year			the Year	Missing	the year	
1 Andhra P		1169	2155	3324	1912	1412	1412	2204	3616	2902	714	714	2436	3150		
2 Arunacha	al Pradesh	23	38	61	33	28	33	41	74	48	26		8	34		
3 Assam		1032	1381	2413	1069	1344	489	1162	1651	1170	_	481	1639	2120		1
4 Bihar		1079	4817	5896	3026	2870	2946	5547	8493	3271	5222	5122	6950	12072		
5 Chhattisg	garh	865	2262	3127	2051	1076	1072	2269	3341	2267	1074	1163	3074	4237	2920	-
6 Goa		31	26	57	25	32	32	13	45	14	31	31	16	47	16	- 1
7 Gujarat		692	1315	2007	1247	760	760	1412	2172	1653	519	519	1898	2417	1873	-
8 Haryana		1807	1768	3575	1695	1880	1880	1934	3814	2217	1597	1597	2142	3739		
9 Himacha		110	170	280	174	106	106	262	368	271	97	97	384	481		I
10 Jammu 8		766	304	1070	354	716	614	111	725	219	506	506	294	800		
11 Jharkhan		529	479	1008	329	679	679	420	1099	465	634	634	359	993		1
12 Karnatak	a	2281	1943	4224	2733	1491	1491	1704	3195	1954	1241	1241	1623	2864	2314	
13 Kerala		211	1524	1735	1520	215	187	1568	1755	1595	160	162	1991	2153	2002	
14 Madhya	I	3565	8503	12068	8197	3871	4048	10110	14158	8834	5324	5282	10038	15320		
15 Maharas		5594	4388	9982	4357	5625	5625	2956	8581	3364	5217	5217	1711	6928		-
16 Manipur		40	146	186	172	14	14	83	97	75	22	22	85	107	82	
17 Meghala	<i>'</i>	60	124	184	155	29	29	119	148	103	45	45	118	163	_	
18 Mizoram		0	0	_0	0	0	0	1	1	1	0	0	3	3	_	- 1
19 Nagaland	j	6	71	77	63	14	14	89	103	101	2	2	95	97		
20 Odisha		3890	1901	5791	589	5202	5202	2244	7446	6281	1165	1165	2326	3491		
21 Punjab		693	597	1290	510	780	1966	758	2724	872	1852	1852	735	2587	638	
22 Rajasthar	n	2223	1980	4203	3216	987	987	2416	3403	2453	950	950	2571	3521	2479	-
23 Sikkim		41	109	150	110	40	40	48	88	85	3	3	54	57	52	
24 Tamil Na		1169	4632	5801	4660	1141	1648	4196	5844	4782	1062	1062	4271	5333		
25 Telangan	ia	1021	3679	4700	3597	1103	1286	3018	4304	2984	1320	1320	3090	4410		
26 Tripura		28	169	197	171	26	26	140	166	150	-	16	182	198		1
27 Uttar Pra		2266	2903	5169	1861	3308	2202	2959	5161	2763	2398	2398	3306	5704	2799	
28 Uttarakh		424	435	859	589	270	270	607	877	572	305	305	633	938	_	
29 West Ber	-	8546	8335	16881	5388	11493	11493	8178	19671	11849	7822	7822	8205	16027	10205	
TOTAL ST		40161	56154	96315	49803	46512	46551	56569	103120	63315	39805	39754	60237	99991		
30 A&N Islan		6	47	53	48	5	5	38	43	35	8	8	48	56		
31 Chandiga		234	201	435	152	283	283	230	513	207	306	306	234	540		
32 D&N Hav	-	6	2	8	2	6	6	2	8	4	4	4	0		-	
33 Daman &	ע טוע ייי ווע א	10	29	39	27	12	12	22	34	29	5	5	25	30		
34 Delhi		7740	6921	14661	5863	8798	8798	6454	15252 0	6807	8445	8445	6541	14986		
35 Lakshadv		0	0	0	0	0	0	0	-	0	_	0	0	-	-	- 1
36 Puduche		5	53	58	49	J	9	34	43	43	0700	0700	49	49		
TOTAL U	I(S) ALL INDIA)	8001 48162	7253 63407	15254 111569	6141 55944	9113 55625	9113 55664	6780 63349	15893 119013	7125 70440	8768 48573	8768 48522	6897 67134	15665 115656	9425 71176	

Source: Crime in India

Note: Clarifications are pending from West Bengal, Assam, Arunachal Pradesh, Meghalaya & Sikkim

for the year 2018

<sup>\*</sup>Now UTs of Jammu & Kashmir and Ladakh

<sup>\*\*</sup> Now UTs of D&N Haveli and UT of Daman & Diu have merged as one UT